

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 783 /Confdl. /2019
II-02-16/2001 (Part-III)

Bilaspur, dated the 11/07/2019

A Copy of Order/ Endt. no. F 5-1/Food/2014/29-1 dated 10.07.2019 of the Special Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Mahanadi Bhawan, Atal Nagar Nawa Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (19) 1. Shri Vijay Kumar Ekka, District & Sessions Judge, Koriya (Baikunthpur),
2. Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redressal Forum, Raipur,
3. Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Baikunthpur and
4. Shri Anand Kumar Dhruw, Judge, Family Court, Janjgir-Champa for information and compliance. They are directed to take over charge at their new place of posting on or before 22.07.2019 and send their handing and taking over charge reports. They are further directed that if they are in occupation of Government accommodation, they should vacate the same within 15 days from the date of this order under intimation of this Registry.
- (20) 1. Smt. Tajeshwari Devi Dewangan, IX Additional District & Sessions Judge, Raipur
2. Shri Lavakesh Pratap Singh Baghel, III Additional District & Sessions Judge, Ambikapur and
3. Shri Avinash Tiwari, II Additional District & Sessions Judge, Mahasamund for information and compliance. They are directed to take over charge at their new place of posting on or before 22.07.2019 and send their handing and taking over charge reports.
- (21) The District & Sessions Judge, Raipur/ Surguja (Ambikapur)/ Mahasamund is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
I/C REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
"मंत्रालय"

महानदी भवन, नवा रायपुर, अटल नगर
जिला रायपुर

-- आदेश --

नवा रायपुर, अटल नगर दिनांक 10 जुलाई, 2019

क्रमांक एफ 5-1/खाद्य/2014/29 छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग के कमशः आदेश क्रमांक 6676-2184/XXI-B/C.G./2019 एवं 6666-2184/XXI-B/C.G./2019 तथा 6674-2184/XXI-B/C.G./2019 दिनांक 04.07.2019 द्वारा छत्तीसगढ़ उच्च न्यायिक सेवा के अधिकारियों की सेवायें जिला उपभोक्ता विवाद प्रतितोषण फोरमों में "अध्यक्ष" पद हेतु "प्रतिनियुक्ति" पर खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपी गयी है।

2/ राज्य शासन एतद् द्वारा निम्नलिखित अधिकारियों को उनके नाम के समक्ष अंकित कॉलम-3 में दर्शाये गये जिलों में उनके द्वारा कार्यभार ग्रहण करने की तिथि से अस्थायी रूप से आगामी आदेश तक अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम के पद पर पदस्थ करता है :-

स.क्र. (1)	न्यायिक अधिकारी का नाम एवं पदनाम (2)	पदस्थापना जिला (3)
1	श्री विजय कुमार एक्का, जिला एवं सत्र न्यायाधीश, कोरिया (बैकुण्ठपुर)	जिला उपभोक्ता विवाद प्रतितोषण फोरम, जगदलपुर
2	श्रीमती ताजेश्वरी देवी देवांगन, नवम अतिरिक्त जिला एवं सत्र न्यायाधीश, रायपुर	जिला उपभोक्ता विवाद प्रतितोषण फोरम, जांजागीर-चांपा
3	श्री लवकेश प्रताप सिंह बधेल, तृतीय अतिरिक्त जिला एवं सत्र न्यायाधीश, अंबिकापुर	जिला उपभोक्ता विवाद प्रतितोषण फोरम दुर्ग
4	श्री अविनाश तिवारी, द्वितीय अतिरिक्त जिला एवं सत्र न्यायाधीश महारासमुंद	जिला उपभोक्ता विवाद प्रतितोषण फोरम रायपुर
5	श्री उत्तरा कुमार कश्यप अध्यक्ष जिला उपभोक्ता प्रतितोषण फोरम, रायपुर	जिला उपभोक्ता प्रतितोषण फोरम, बिलासपुर
6	श्री चंद्रकुमार अजगल्ले, अध्यक्ष जिला उपभोक्ता प्रतितोषण फोरम, बैकुण्ठपुर	जिला उपभोक्ता प्रतितोषण फोरम, कोरबा
7	श्री आनंद कुमार धुव न्यायाधीश, कुदुम्ब न्यायालय, जांजागीर चांपा	जिला उपभोक्ता प्रतितोषण फोरम, बैकुण्ठपुर

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(मनोज कुमार सोनी)
विशेष सचिव

छत्तीसगढ़ शासन

खाद्य, नागरिक आपूर्ति एवं उप. संर. विभाग

निरंतर-2

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पू० क्रमांक एफ 5-1/खाद्य/2014/29-1 नवा रायपुर, अटल नगर, दिनांक 10 जुलाई, 2019
प्रतिलिपि:-

1. रजिस्ट्रार जनरल, छत्तीसगढ़ माननीय उच्च न्यायालय बिलासपुर।
2. गङ्गामाहेम राज्यपाल के सचिव, राजशवन, रायपुर।
3. प्रमुख सचिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय नवा रायपुर, अटल नगर।
4. प्रमुख सचिव, छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग, मंत्रालय नवा रायपुर, अटल नगर की ओर उनके नोटशीट टीप क्रमांक 6688 दिनांक 05.07.2019 के संदर्भ में सूचनार्थ प्रेषित।
5. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर, अटल नगर।
6. मुख्य सचिव के उप सचिव छत्तीसगढ़ शारान, मंत्रालय नवा रायपुर, अटल नगर।
7. विशेष सहायक, माननीय मंत्रीजी, छत्तीसगढ़ शारान, खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग।
8. सचिव, छत्तीसगढ़ शारान, खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग मंत्रालय, नवा रायपुर, अटल नगर।
9. आधुक्ता-सह-संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय नवा रायपुर, अटल नगर, इन्द्रावती भवन।
10. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतिलोषण आयोग, रायपुर।
11. महालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर।
12. कलेक्टर, जिला रायपुर/दुर्ग/बिलासपुर/बैकुण्ठपुर/जगदलपुर/जाजंगीर चांपा/महासमुंद/अम्बिकापुर, छत्तीसगढ़।
13. कोषालय अधिकारी जिला रायपुर/दुर्ग/बिलासपुर/बैकुण्ठपुर/जगदलपुर/जाजंगीर चांपा/महासमुंद/अम्बिकापुर, छत्तीसगढ़।
14. संभागायुक्ता..... छत्तीसगढ़।
15. संबंधित अधिकारी.....।
16. ऑर्डर फोल्डर।
17. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, नवा रायपुर, अटल नगर, इन्द्रावती भवन परिसर की ओर आगामी राजपत्र (असाधारण) में प्रकाशन हेतु अग्रेषित।

Manoj
विशेष सचिव
10/7/19

छत्तीसगढ़ शासन
खाद्य, नागरिक आपूर्ति एवं उप. संर.विभाग